

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1167**

**TO BE ANSWERED ON THE 13<sup>TH</sup> DECEMBER, 2023/ AGRAHAYANA 22, 1945  
(SAKA)**

**INCREASE IN THE NARCOTICS TRAFFICKING AND DRUG ABUSE**

**1167 SHRI R. GIRIRAJAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that there is a steep increase in the narcotics trafficking and drug abuse in the country;**
- (b) if so, the details thereof;**
- (c) whether it is also a fact that India is among the top five countries in drug abuse and if so, the details thereof;**
- (d) the total quantity and value of Narcotics, Drugs and Psychotropic substance seized in the country in the last five years, year-wise;**
- (e) the stringent steps taken by Government in this regard; and**
- (f) the agreements signed with foreign countries to curb and control trafficking of narcotics, psychotropic drugs?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a), (b) & (d) As per latest data published by National Crime records Bureau (NCRB) pertaining to the year 2022, State/UT-wise seizure of drugs under NDPS Act during 2018 to 2022 is at Annexure-I. There has been a change in the pattern of substance abuse as reflected in the National**

**Survey on Extent, Pattern and Trends of Substance Use done in 2004, and in the Comprehensive National Survey on Extent and Pattern of Substance Use in India conducted in 2018. However comparison of these Surveys is not possible since the survey in 2004 was done only on males; whereas the later survey was more comprehensive.**

<b>Sl.</b>	<b>Name of the substance</b>	<b>Prevalence of use w.r.t. survey 2004</b>	<b>Prevalence of use w.r.t. survey 2018</b>
		<b>Age Group 12-60 years</b>	<b>Age Group 10-75 years</b>
<b>1.</b>	<b>Cannabis</b>	<b>3%</b>	<b>2.83%</b>
<b>2.</b>	<b>Opiates/ Opioids</b>	<b>0.7%</b>	<b>2.1%</b>

**Source : Ministry of Social Justice & Empowerment.**

**(c) There is no such data available.**

**(e) The steps taken by the Government to reduce drug trafficking in the country are detailed below:-**

**(i) The Government has introduced the Narco-Coordination Centre (NCORD) mechanism in 2016 to have effective coordination of actions among various Ministries, Departments, Central and States Law Enforcement Agencies dealing with narcotics. The mechanism has been restructured into a 4 tier structure in 2019 as detailed under:**

- **Apex Level Committee (headed by Union Home Secretary)**
- **Executive Level Committee (headed by Special Secretary (IS), MHA).**
- **State Level Committee (headed by Chief Secretary of the concerned State).**
- **District Level Committee (headed by District Magistrate)**

**Further, an NCORD portal has been developed which is an all in one portal for information such as Training & Capacity Building, Narco-Offenders data, legal information, exemplary initiatives taken by States etc. related to drug law enforcement.**

- (ii) A Special Task Force on Darknet and Crypto Currency has been constituted to monitor suspicious transactions related to drugs on Darknet.**
- (iii) Dedicated Anti-Narcotics Task Force (ANTF) headed by ADG/IG level Police Officer has been established in each State/UT.**
- (iv) To prevent drug trafficking along land and sea border areas various border guarding forces like BSF, SSB, Assam Rifles and Indian Coast Guard have been empowered under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 to make interdiction of drugs.**

- (v) To prevent Inter-State movement of narcotic drugs across the country by railway network, the Railway Protection Force (RPF) has also been empowered under NDPS Act, 1985 for search, seizure and arrest.
- (vi) The Government has approved cadre restructuring of NCB with creation of 425 new posts at different levels and creation of 4 new Regional Offices and 5 new Zonal Offices.
- (vii) A high level dedicated group Multi Agency Maritime Security Group (MAMSG) has been created in National Security Council Secretariat (NSCS) to analyze the drug trafficking through maritime routes, challenges and solutions.
- (viii) NCB in association with Interoperable Criminal Justice System (ICJS) has created a portal called National Integrated Database About arrested NDPS Offenders (NIDAAN).
- (ix) Nar-K9 pool - a national Canine Pool has been established at 10 locations as a national resource.
- (f) To curb and control trafficking of narcotic drugs and psychotropic substances, India has signed (27) Bilateral Agreements (BA), (16) Memorandum of Understanding (MoU) and (02) Agreements on Security Cooperation with different countries for combating illegal trafficking of NDPS and Chemical precursors as well as related offences.

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## State/UT-wise &amp; Drug-wise Seizures under NDPS Act during 2018

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Drug Precursor - Acetic Anhydride	Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0.000	33930.522	0.000	0.000	0.000	0	0.000	0.000	0.000	0	0.000
2	Arunachal Pradesh	220.385	1648.500	0.000	0.000	0.000	208	0.000	0.000	0.323	666	0.000
3	Assam	43.059	15315.612	0.000	4.745	78.620	163522	54346.200	0.000	43.560	3	0.000
4	Bihar	365.170	32077.150	0.000	0.000	0.000	20516	2053.460	0.000	0.650	0	0.000
5	Chhattisgarh	0.000	36271.211	0.650	0.000	0.000	127150	3202.300	0.000	514.003	127	255.420
6	Goa	0.029	78.686	0.096	0.182	0.000	0	0.000	0.000	0.476	0	0.000
7	Gujarat	4057.960	8646.134	1.450	0.202	74.440	27126	0.000	0.000	0.000	0	0.000
8	Haryana	10258.496	5946.345	0.000	0.000	1.922	687359	1255.123	0.000	26.744	40066	2.600
9	Himachal Pradesh	577.369	492.406	0.201	0.010	0.000	137388	496.100	0.000	2.020	23221	0.000
10	Jharkhand	3102.895	361.063	0.000	0.000	0.000	1835	98.105	0.000	0.000	0	0.000
11	Karnataka	1.548	7483.359	2.073	0.212	0.000	2579	6.000	0.000	2.054	292	0.000
12	Kerala	0.697	1370.289	0.083	4.455	0.040	12691	0.012	0.000	2.761	8384	0.000
13	Madhya Pradesh	489.899	697330.811	0.000	0.000	6600.139	353213	570.800	0.000	2414300.571	276102	0.000
14	Maharashtra	482.131	18749.036	2.156	336.016	6.965	143005	908.800	0.000	188.034	17	0.000
15	Manipur\$	2847.179	1637.450	0.000	35787.580	0.900	347169	6.544	0.000	2.551	140	0.000
16	Meghalaya	74.755	1339.090	0.000	3.902	0.000	2592	0.000	0.000	0.000	67000	0.000
17	Mizoram	14.626	112.290	0.000	123.875	0.000	100	0.000	0.000	0.000	0	0.000
18	Nagaland	19.686	2800.000	0.000	0.000	0.000	47125	300.000	0.000	0.000	0	0.000
19	Odisha	81.845	50674.944	0.000	0.000	0.000	1628	726.000	0.000	3.108	0	0.000
20	Punjab	47123.213	2816.456	0.094	1.012	24.704	6396889	368.101	6.029	73.673	1030	0.300
21	Rajasthan	104169.353	4326.158	431.000	0.000	51.826	1213624	201.860	0.000	2451.863	2147	0.000
22	Sikkim\$	0.012	0.000	0.000	0.000	0.000	1040	5.000	0.000	0.003	0	0.000
23	Tamil Nadu	0.007	12114.941	0.019	0.490	0.245	149032	0.000	0.000	0.000	0	0.000
24	Telangana	5.030	5447.227	0.245	0.186	0.014	0	0.000	0.000	601.393	0	0.000
25	Tripura	3.283	62671.328	0.000	0.000	0.000	643755	23017.800	0.000	0.000	0	0.000
26	Uttar Pradesh	3994.904	190707.753	7.515	1379.738	24174.144	305992	676.950	0.000	1495.988	748	7171469.210
27	Uttarakhand	278.200	1331.363	0.000	0.000	0.000	117215	0.000	0.000	0.000	0	0.000
28	West Bengal	3814.020	27012.853	1.140	0.000	196.200	15166	13262.071	0.170	55.522	75	2430.533
	<b>TOTAL STATE(S)</b>	<b>182025.751</b>	<b>1222692.977</b>	<b>446.722</b>	<b>37642.605</b>	<b>31210.159</b>	<b>10917919</b>	<b>101501.226</b>	<b>6.199</b>	<b>2419765.297</b>	<b>420018</b>	<b>7174158.063</b>
29	A&N Islands	0.000	67.963	0.000	0.000	0.000	0	0.000	0.000	0.000	0	0.000
30	Chandigarh	19.357	32.334	0.018	0.000	0.000	5216	5.400	0.000	0.000	0	0.000
31	D&N Haveli and Daman & Diu	0.000	24.769	0.000	0.000	0.000	0	0.000	0.000	0.000	0	0.000
32	Delhi	1810.827	4307.099	1.234	23.440	0.000	738256	1120.000	0.000	3.063	0	0.000
33	Jammu & Kashmir	17986.634	949.883	0.000	20.240	21.420	86551	7997.220	0.000	375.500	1162	0.000
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0.000	0.650	0.000	0.000	0.000	0	0.000	0.000	0.000	0	0.000
36	Puducherry	0.000	13.541	0.000	0.000	0.000	0	0.000	0.000	0.000	0	0.000
	<b>TOTAL UT(S)</b>	<b>19816.818</b>	<b>5396.239</b>	<b>1.252</b>	<b>43.680</b>	<b>21.420</b>	<b>830023</b>	<b>9122.620</b>	<b>0.000</b>	<b>378.563</b>	<b>1162</b>	<b>0.000</b>
	<b>TOTAL (ALL INDIA)</b>	<b>201842.569</b>	<b>1228089.216</b>	<b>447.974</b>	<b>37686.285</b>	<b>31231.579</b>	<b>11747942</b>	<b>110623.846</b>	<b>6.199</b>	<b>2420143.860</b>	<b>421180</b>	<b>7174158.063</b>

Source: Crime in India NCRB

\$ Revised data for 2020 has been furnished by Sikkim &amp; Manipur in 2023. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for these States for the year 2020

## State/UT-wise &amp; Drug-wise Seizures under NDPS Act during 2019

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Drug Precursor - Acetic Anhydride	Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	4	66665.529	0	0	0	160	0	0	0	0	0
2	Arunachal Pradesh	57.314	1936.052	0	0	0	0	0	0	0.384	0	0
3	Assam	1767.304	11542.108	0	50.547	3864.504	1604127	7377.658	0	128.081	0	0
4	Bihar	166.342	4957.769	0	0	0	4910	675.26	0	0.65	0	0
5	Chhattisgarh	16	19936.275	0	0	0	85355	794.7	0	0.95	724	513.8
6	Goa	0.066	76.513	1.953	1.082	0	0	0	0	5.601	2	0
7	Gujarat	2830.614	12089.747	0.436	1.578	0.12	4200	0	0	0.994	0	0
8	Haryana	10653.531	5721.889	0	0	1.858	891996	36479.2	0	428.95	135	0
9	Himachal Pradesh	1333.18	348.791	0	0	0.082	137358	970	61.8	20	63028	0
10	Jharkhand	2135.225	1915.39	0.12	0	0	3834	455.816	0	22.6	0	0
11	Karnataka	11.905	7787.095	0.792	0.64	0.215	1704	5	0	0.071	1	0
12	Kerala	2.081	2510.934	0	0.135	12.12	4745	0	0	23.205	916	0
13	Madhya Pradesh	34638.136	11840.14	0	0.118	11946.879	40692	4260.01	0	2438.855	147	0
14	Maharashtra	4145.483	13412.353	25.318	1931.143	56.978	1490	4191.712	0	1051.442	1730	0
15	Manipur\$	2839.755	168.151	0	42892.601	0	393309	48.324	0	241.68	0	0
16	Meghalaya	50.527	1229.145	0	2.311	0	36	79	0	0	0	0
17	Mizoram	8.768	144.193	0	364.228	474	0	0	0	0	0	0
18	Nagaland	8.317	1723.954	0	0	0	260849	1.134	0	0	0	0
19	Odisha	0.445	61993.39	0	0	0	0	1112.2	0	0	0	0
20	Punjab	42253.035	1879.547	0.851	0.1	22.891	10212624	1526.7	0.118	82.528	2077	0.016
21	Rajasthan	110707.255	8846.702	0	0.099	191121.514	1509933	206.2	0	56.858	514	0
22	Sikkim\$	16.798	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	0.58	28750.36	0.151	6.291	0	420	0	0	0.12	0	0
24	Telangana	5.025	13256.481	0.371	0.644	0.004	264	0	0	15.568	0	0
25	Tripura	5.479	15853.47	0	0	0	2156754	858528.82	0	0	0	0
26	Uttar Pradesh	1795.285	105642.518	0.649	157.912	45620.747	1355323	1462	0	118980.208	50	10790387.82
27	Uttarakhand	432.457	1639.098	1.55	0	0	52149	94	0	0	0	0
28	West Bengal	1338.751	34468.465	22	105.918	152.648	400084	20958.935	0	747.078	663	357.4
	<b>TOTAL STATE(S)</b>	<b>217223.658</b>	<b>436336.059</b>	<b>54.191</b>	<b>45515.347</b>	<b>253274.56</b>	<b>19122316</b>	<b>939226.669</b>	<b>61.918</b>	<b>124245.823</b>	<b>69987</b>	<b>10791259.04</b>
29	A&N Islands	0.02	121.979	0	0	0	11761	78.2	0	0	0	0
30	Chandigarh	46.606	352.121	0	0	0	15098	2.4	0	0	0	0
31	D&N Haveli and Daman & Diu	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	2361.535	5496.118	0.791	37.493	0	1465832	3000	0	0	0	0
33	Jammu & Kashmir	24678.006	1672.165	0	0	0.003	164428	2133.3	0	167.214	0	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0.466	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>27086.167</b>	<b>7642.849</b>	<b>0.791</b>	<b>37.493</b>	<b>0.003</b>	<b>1657119</b>	<b>5213.9</b>	<b>0</b>	<b>167.214</b>	<b>0</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>244309.825</b>	<b>443978.908</b>	<b>54.982</b>	<b>45552.84</b>	<b>253274.563</b>	<b>20779435</b>	<b>944440.569</b>	<b>61.918</b>	<b>124413.037</b>	<b>69987</b>	<b>10791259.04</b>

Source: Crime in India NCRB

\$ Revised data for 2020 has been furnished by Sikkim &amp; Manipur in 2023. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for these States for the year 2020

## State/UT-wise &amp; Drug-wise Seizures under NDPS Act during 2020

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Drug Precursor - Acetic Anhydride	Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	106042.775	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	91.981	3940.206	0	0	0	0	0	0	0.353	0	0
3	Assam	40.069	9183.469	1.343	0.333	0.65	1090217	8554.8	0	30.298	48249	0
4	Bihar	2118.073	10191.823	0	0	848.16	333	5933.7	0	4.175	0	0
5	Chhattisgarh	0.882	27029.527	13.73	2541.2	157.665	64802	988.31	0	0.48	31643	0
6	Goa	0.041	147.82	0.321	0.978	0	0	0	0	0.382	0	0
7	Gujarat	4595.481	7128.368	0	1395.836	92.03	32590	894.325	0	1.499	440	0
8	Haryana	12942.776	9523.579	0.001	0	53.882	1666724	2197.8	0	2175.364	187	0
9	Himachal Pradesh	3360.789	385.147	0.004	0.001	0.077	139501	14	0	153.761	3071046	0
10	Jharkhand	6622.982	2159.601	48	0	0	4217	345.23	0	0.062	665	0
11	Karnataka	7.932	21642.303	2.117	3.803	61.691	8952	0	0	11.947	3294	1.61
12	Kerala	0.014	3030.024	0	2.042	3.358	1392	2.1	0	25.021	52	0
13	Madhya Pradesh	17939.441	24670.896	0	0.016	1191.728	279540	13611.3	0	14282.471	220	0
14	Maharashtra	37.764	24708.241	426.021	11.355	3536.53	66001	519.1	0	112.393	26	0
15	Manipur\$	531.22	111.785	0	131.787	123.662	1117388	5792.52	0	457.309	0	115.5
16	Meghalaya	27.529	941.058	0	21.229	0	4234	2	0	0	0	0
17	Mizoram	24.082	57.926	0	535.727	0	470	13.28	0	0	0	0
18	Nagaland	3.496	782.5	0	0	5.68	179373	76.6	0	0	0	0
19	Odisha	5.767	81841.234	0	0	0	0	0	0	0	0	0
20	Punjab	36271.862	977.227	0.01	0.03	18.697	44649599	4507.19	0	96.85	259	10
21	Rajasthan	131016.465	14347.187	0.021	44.282	647.612	3255820	64.82	0	2546.679	29818	0
22	Sikkim\$	0.132	0	0	0	0	19	0	0	0.453	0	0
23	Tamil Nadu	3.947	298678.461	0.377	100.546	0	5554	0	0	1.963	0	0
24	Telangana	0.454	19616.538	0.016	0.24	0.014	509	0	0	91.029	0	150
25	Tripura	2.085	14005.06	0	0	0	539241	10436.62	0	0	0	0
26	Uttar Pradesh	2819.549	141614.634	0.012	2.653	74530.692	1401053	3965	0	108453.022	9	961931.17
27	Uttarakhand	569.599	1263.537	0	0	0	450215	24	0	15.19	0	0
28	West Bengal	253.208	23852.025	0	0.98	839.356	363396	38099.332	17.5	546.733	0	2527.8
	<b>TOTAL STATE(S)</b>	<b>219287.62</b>	<b>847872.951</b>	<b>491.973</b>	<b>4793.038</b>	<b>82111.484</b>	<b>55321140</b>	<b>96042.027</b>	<b>17.5</b>	<b>129007.434</b>	<b>3185908</b>	<b>964736.08</b>
29	A&N Islands	0	92.845	0	66.39	0	921	0	0	0	0	0
30	Chandigarh	14.402	81.438	0.001	0	0	5501	5.78	0.112	0	0	0
31	D&N Haveli and Daman & Diu	0	7.36	0	0	0	0	0	0	0	0	0
32	Delhi	810.363	4420.413	1.035	251.373	0.028	123220	2558	0	0.035	0	0
33	Jammu & Kashmir	26111.483	1001.316	0	247	0	618358	40890.11	0	1.554	3	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0.936	0	0	0	0	0	0	0	0	0
36	Puducherry	0	77.155	0	0	0	0	0	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>26936.248</b>	<b>5681.463</b>	<b>1.036</b>	<b>564.763</b>	<b>0.028</b>	<b>748000</b>	<b>43453.89</b>	<b>0.112</b>	<b>1.589</b>	<b>3</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>246223.868</b>	<b>853554.414</b>	<b>493.009</b>	<b>5357.801</b>	<b>82111.512</b>	<b>56069140</b>	<b>139495.917</b>	<b>17.612</b>	<b>129009.023</b>	<b>3185911</b>	<b>964736.08</b>

Source: Crime in India NCRB

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SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	191712.562	0.005	0	0	58	0	0.007	0	0
2	Arunachal Pradesh	857.457	2627.046	0	0	0	0	0	44.441	0	0
3	Assam	2638.83	14426.127	0.361	6	84.686	3236742	496987.615	0.699	1068358	0
4	Bihar	973.672	27459.993	2149.9	0	4797.904	60769	4825.33	73	0	0
5	Chhattisgarh	2.2	27874.99	0.979	0	6.8	359714	487.93	0	0	0
6	Goa	0.009	136.338	0.082	0.096	0	0	0	0.186	0	0
7	Gujarat	3519.595	16602.477	34.129	998.797	0.163	8622	88.3	151.876	0	4
8	Haryana	8148.035	12307.425	0	0	52.07	1035257	612.1	806.076	2200	83
9	Himachal Pradesh	1958.977	1411.248	0	0.108	971.176	3082180	82	113.642	2586405	0
10	Jharkhand	16158.318	4641.076	0	0	0.34	2320	951.4	0	0	0
11	Karnataka	45.699	8088.27	1.252	21.025	321.61	14206	6.26	2.107	0	0
12	Kerala	0.164	4026.664	0	3.613	0.198	825	0	0.254	80	0
13	Madhya Pradesh	37236.086	26928.525	0	0.1	13.5	44845	6900.6	3909.789	110	0
14	Maharashtra	232.474	27424.951	12.083	6.062	0.02	189	46.54	310.417	1	0
15	Manipur\$	11259.222	826.599	0	176.782	27624.359	1192913	2031.909	121.341	0	76.5
16	Meghalaya	32.879	933.338	0	20.67	0	19342	28.86	0	0	0
17	Mizoram	15.878	26.962	0	172.166	0	35	2.7	0	0	0
18	Nagaland	15.712	2171.156	0	0.8	0	149557	92.9	0	0	0
19	Odisha	5.645	169427.09	0	0	0	790	0	3.155	0	0
20	Punjab	35911.914	2781.429	5.869	0.4	3.916	17772534	4800.729	79.642	141	0
21	Rajasthan	124018.954	11201.448	0.155	0.042	175.054	13279018	39.3	7439.228	166771	0
22	Sikkim	0.097	0.641	0	0	0	58541	1204.092	0	0	0
23	Tamil Nadu	21.266	20324.089	0.045	4.156	0	10098	0	5.15	0	0
24	Telangana	401.588	38573.781	0.218	0.011	0	141	0	385.174	79	28.67
25	Tripura	3.966	39793.402	0	0	0	212801	24975.56	0	0	0
26	Uttar Pradesh	2575.744	103028.541	0	2.555	17246.156	3265045	56406.5	3804.399	28	211503
27	Uttarakhand	139.106	1880.145	0.005	0	0	147672	0	0.203	0	0
28	West Bengal	1466.476	27851.65	4.626	2.09	1.935	391840	77471.912	87.235	9938	1801.2
	<b>TOTAL STATE(S)</b>	<b>247639.963</b>	<b>784487.963</b>	<b>2209.71</b>	<b>1415.473</b>	<b>51299.887</b>	<b>44346054</b>	<b>678042.537</b>	<b>17338.021</b>	<b>3834111</b>	<b>213496.37</b>
29	A&N Islands	0	29.848	0	32.536	0	0	0	0	0	0
30	Chandigarh	16.489	154.268	10.35	0	0	18290	18.2	0	0	0
31	D&N Haveli and Daman & Diu	0	14.57	0	0	0	0	0	0	0	0
32	Delhi	683.595	9234.942	0.413	0.78	0	42278	0	1.568	0	0
33	Jammu & Kashmir	19930.958	2066.401	0.018	8.65	0	171954	4069.23	76.387	0	0
34	Ladakh	400.1	2.978	0	0	0	0	0	0	0	0
35	Lakshadweep	0	2.159	0	0	0	0	0	0	0	0
36	Puduchery	0	87.676	0	0	0	0	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>21031.142</b>	<b>11592.842</b>	<b>10.781</b>	<b>41.966</b>	<b>0</b>	<b>232522</b>	<b>4087.43</b>	<b>77.955</b>	<b>0</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>268671.105</b>	<b>796080.805</b>	<b>2220.49</b>	<b>1457.439</b>	<b>51299.887</b>	<b>44578576</b>	<b>682129.967</b>	<b>17415.976</b>	<b>3834111</b>	<b>213496.37</b>

Source: Crime in India NCRB

\$ Revised data for 2021 has been furnished by Manipur in 2023. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for the State for the year 2021



State/UT-wise & Drug-wise Seizures under NDPS Act during 2022

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	169201.893	20.644	0.967	0	11803	0	0.063	0	0
2	Arunachal Pradesh	26.063	3505.375	0	0	0.3	0	0	1.912	0	0
3	Assam	337.437	49161.338	0.016	14.076	1.674	5281488	4397079.6	1.104	0	0
4	Bihar	7358.323	24627.38	0	0	0	47437	18237.9	0.2	0	0
5	Chhattisgarh	11.46	25288.058	0.1	0	7.33	519665	44403.2	120.651	144	0
6	Goa	0.391	205.032	0.329	0.671	0	0	0	0.417	0	0
7	Gujarat	12838.989	14899.257	39.1	1392.73	0.364	0	1242.68	60.11	185	0
8	Haryana	11195.491	13642.608	0.022	0	81.003	812285	974.45	30.24	66602	6
9	Himachal Pradesh	392.735	523.193	0.114	0.019	0	31652	225.5	27.372	62556	0
10	Jharkhand	32376.732	4945.629	0	0	0	4601	257.95	0.262	0	0
11	Karnataka	36.752	10406.317	3.209	114.751	0	2820	34	16.209	0	0
12	Kerala	4.167	5182.898	0.017	447.303	0.144	1548	0.013	4.744	1260	0.03
13	Madhya Pradesh	32589.152	35766.474	0	5.527	6.291	35655	6702.52	2355.191	0	0
14	Maharashtra	363.557	17322.333	2.782	24.5	14.6	22668	5240.308	2457.737	4	0
15	Manipur	17149.426	928.855	0	359.377	0	834967	3327.83	16.358	0	134
16	Meghalaya	6.132	3985.685	0	1.438	0	19325	28.9	0	0	0
17	Mizoram	41.888	129.071	0	217.571	0	0	63.8	0	0	0
18	Nagaland	2066.934	5719.362	0	5	0	169433	251.56	0	0	0
19	Odisha	877.584	143303.45	0	0	0	0	0	0	0	0
20	Punjab	46502.577	1836.068	0.168	30.526	793.223	6246151	5017.2	259.296	0	0
21	Rajasthan	146889.224	8258.512	0	9.412	4.106	665463	15.8	0.296	18725	0
22	Sikkim	0	22.751	0	0	0	24629	9.803	1.332	0	0
23	Tamil Nadu	21.363	27223.301	0.104	47.423	1.545	76540	57.6	215.965	0	1.045
24	Telangana	13.587	31742.405	0.206	0.149	0	117	0	15.283	395	100.37
25	Tripura	5.801	61789.559	0	0	0	155423	12294.5	0	0	0
26	Uttar Pradesh	4528.932	1030729.055	1.995	0.81	15300.713	933689	601.98	1435.496	0	75992
27	Uttarakhand	59.995	1432.499	0.026	0	0	155201	307	0	0	0
28	West Bengal	5446.692	18313.855	0.015	18.658	0.181	579597	63873.98	118.366	52027	3308.88
	<b>TOTAL STATE(S)</b>	<b>321141.384</b>	<b>1710092.213</b>	<b>68.847</b>	<b>2690.908</b>	<b>16211.474</b>	<b>16632157</b>	<b>4560248.074</b>	<b>7138.604</b>	<b>201898</b>	<b>79542.325</b>
29	A&N Islands	0	41.22	0	19.459	0	325	2.6	0	0	0
30	Chandigarh	249.559	110.409	0	0	0.037	2627	0	0	0	0
31	D&N Haveli and Daman & Diu	3.32	7.834	0	0	0	0	0	0	0	0
32	Delhi	448.868	4721.096	2.982	321.447	0	353163	0	18.055	5	0
33	Jammu & Kashmir	15326.701	1631.939	0	11.169	38.2	201266	956.1	184.4	99510	0
34	Ladakh	0.073	0.662	0	0	0	0	0	0	0	0
35	Lakshadweep	0	4.228	0	0	0	0	0	0	0	0
36	Puducherry	0	90.448	0	0	0	20	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>16028.521</b>	<b>6607.836</b>	<b>2.982</b>	<b>352.075</b>	<b>38.237</b>	<b>557401</b>	<b>958.7</b>	<b>202.455</b>	<b>99515</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>337169.905</b>	<b>1716700.049</b>	<b>71.829</b>	<b>3042.983</b>	<b>16249.711</b>	<b>17189558</b>	<b>4561206.774</b>	<b>7341.059</b>	<b>301413</b>	<b>79542.325</b>

Source: Crime in India NCRB

# Clarifications are pending from Nagaland for the year 2022